

*(English)***Pending Cases in the Labour Courts**

1096. SHRI TATHAGATA SATPATHY : Will the Minister of LABOUR be pleased to state :

- (a) the number of cases pending in various labour courts as on date;
- (b) the number of cases pending for more than five years; and
- (c) the steps taken for the speedy disposal of these cases ?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) A statement showing the number of cases pending in the various Central Government Industrial Tribunal-cum-Labour Courts is attached.

(b) 881 cases are pending for more than five years.

(c) The Government does not interfere in the settlement of cases pending with the Central Govt. Industrial Tribunals-cum-Labour Courts, which are judicial

**Statement**

S. No.	Name of the Central Government Industrial Tribunal-cum-Labour Court	No. of cases pending as on 28.02.1998
1.	Asansol	162
2.	Bangalore*	636
3.	Calcutta	279
4.	Chandigarh	1100
5.	No. 1, Dhanbad	1014
6.	No. 2, Dhanbad	829
7.	Jabalpur*	1598
8.	Kanpur	425
9.	No. 1, Mumbai	189
10.	No. 2, Mumbai	117
11.	New Delhi	782
12.	Jaipur**	
Total		7131

\*As on 31.08.1997

\*\*Yet to start functioning.

**Assistance to Hospital Project in Assam**

1097. SHRI NRIPEN GOSWAMI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) the details of loan/financial assistance provided by the Union Government to hospitals projects in Assam during each of the last three years;
- (b) the terms and conditions on which these allocations have been made;
- (c) whether the Union Government have received any further request from the Government of Assam for financial assistance for the expansion development of medical colleges and hospitals in the State;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) and (b) 'Health' being a State subject, it is for the State Government to take steps for providing financial assistance to Hospital Projects. However, the Planning Commission has released Rs. 200.00 lakhs as Additional Grant for the upgradation of Guwahati Medical College, Guwahati in Assam during 1996-97.

(c) to (e) Planning Commission has informed that the Government of Assam had requested for an additional Central Assistance of Rs. 1.00 crore for purchase of C.T. Scan for strengthening diagnostic facilities for Trauma, Cardiovascular & Neurological ailments in Assam Medical College, Dibrugarh. The Working Group set up to discuss Ninth Plan Outlays for North Eastern Council recommended that provision for purchase of C.T. Scan at Assam Medical College, Dibrugarh may be made by North Eastern Council within the Outlay of Rs. 40.4 crores provided for development of additional facilities for specialisation and super-specialisation at Guwahati Medical College, Assam Medical College and Silchar Medical College.

**Maintenance of Old Structures of Government Hospitals in Delhi**

1098. DR. Y.S. RAJA SEKARA REDDY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether the buildings of Lok Nayak Jai Prakash Narain Hospital, Safdar Jung Hospital, Lady Harding Medical College and its associate Sucheta Kriplani Hospitals in Delhi are pre-Independence structures;
- (b) if so, whether the maintenance of these hospitals are being made properly;

(c) if so, the details thereof and if not, the reasons thereof; and

(d) the measures taken by the Government to make the maintenance of these hospitals properly to avoid any hazard to the general public visiting in these hospitals ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (c) Safdarjung Hospital has some structures that were constructed around 1942 and majority of the structures of Lady Hardinge Medical College and its Associate Hospitals were constructed in 1916. The maintenance of the buildings of Central Government Hospitals, namely Safdarjung Hospitals & Lady Hardinge Medical College and its associate Sucheta Kriplani Hospitals in Delhi is done by C.P.W.D. Proper maintenance of these Hospitals is impaired because of increased patient load.

(d) The Civil and Electrical works or the proper maintenance of buildings as well as for the upgradation of existing facilities are carried out by the C.P.W.D. periodically.

Pre-independence Structures are to be demolished after construction of alternate building as the Left and Right Wing of OPD at Safdarjung Hospital has been sanctioned. Separate building for the National Institute of Orthopaedic is being planned in S.J. Hospital Campus.

New Accident and Emergency Block in LHMC & SSKH is under consideration.

Some existing sewers are being replaced by bigger ones where feasible without dislocating the service.

The maintenance of the building of the Lok Nayak Jai Prakash Narain Hospital is the responsibility of the Government of the National Capital Territory of Delhi.

#### Import of Tainted Blood from Australia

1099. SHRI RAMKRISHNA BABA PATIL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Australian Company Limited had exported tainted blood to Delhi and other cities of the country;

(b) if so, the reasons for such imports;

(c) whether the Government are aware about the facts;

(d) if so, the details thereof;

(e) if not, the reasons therefor; and

(f) the steps taken by the Government to stop the import of tainted blood in the country ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (f) There is no information about any Australian Company exporting tainted blood to any Indian Cities. However, as per newspaper reports, an Austrian Co. had been reported to have exported tainted blood products to India. It is a fact that M/s Panacea Biotech, New Delhi had imported human albumin 20% injection manufactured, by M/s. Albovina Gmbh Austria during the years 1994-96.

Samples from each consignment of blood products being imported into the country are tested to ensure that these are free from HIV 1&2, HBsAg and HCV Viruses. No consignment of blood products is released by the Port Officers without testing for the above Viruses. All the Port Officers have been instructed by the Drug Controller (India) to ensure that each consignment of blood products is accompanied by protocols of testing and manufacturing as well as Batch Release Certificate.

#### Supply of Gas in Saurashtra Region

1100. SHRI C.D. GAMIT : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government have approved the land fall point near Pipavav in Saurashtra Region of Gujarat for supply of gas from Tapti Gas Field;

(b) if so, the details thereof; and

(c) the time by which the gas supply is likely to be started at Pipavav ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) No, Sir.

(b) and (c) Do not arise.

[Translation]

#### Oil Reserves

1101. SHRI DATTA MEGHE : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government have conducted surveys to assess the quantity of oil reserves in the country;

(b) if so, the details thereof; and

(c) the names of places where such surveys are being conducted during the current year ?